

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated 19.04.2024

It is hereby notified for information of all concerned that the cases relating to persons with disabilities falling under the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 will be given priority. The Counsel/Parties will mention on the right side of the index of the case 'Case relating to Person with Disability' and they will also add proof of the disability as provided under the Act.

*Narash Kumar*  
Superintendent DRR 19/4/2024  
for Registrar General